

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

Original Application No. 291/00655/2014

Date of Order: 29.3.2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Madan Lal S/o Shri Prabhati Ram, aged about 51 years, resident of 119, Shiksha Sagar Toll Tax, India gate, Pratap Nagar, Jaipur, presently working as Assistant Cost Accounts Officer, Geological Survey of India, Jaipur.

.....Applicant

(By Advocate Mr. Amit Mathur)

VERSUS

1. The Union of India, through its Secretary, Ministry of Mines, Shastri Bhawan, III Floor, New Delhi.
2. The Director General, Geological Survey of India, 27, J.L.N. Road, Kolkata.
3. The Deputy Director General, Geological Survey of India, Western Region, 15/16, Jhalana Dungari, Jaipur.

.....Respondents

(By Advocate Mr. V.D.Sharma)

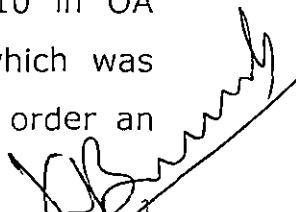
ORDER

(Per Dr. K.B. Suresh, Judicial Member)

Heard.

The matter is very simple. The case of the applicant is that feeling aggrieved by the communication dated 13.10.2014 (Ann.A/1) issued by the respondents whereby representation made by the applicant for upgradation of pay has been rejected. While so approaching before the Tribunal by another similarly situated applicant in OA No.211/2009 the Tribunal has allowed his OA.

2. Apparently, Tribunal passed the order dated 14.3.2010 in OA No.211/2009, the Respondent Department filed a WP which was rejected by the Hon'ble High Court. Against the rejection order an

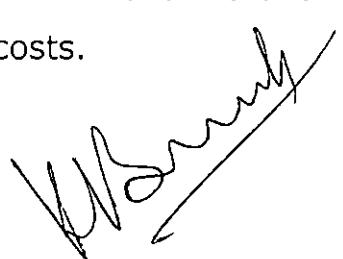


appeal was preferred before the Hon'ble Supreme Court and that was also dismissed by the Apex Court, thereafter the respondents decided to implement the order passed by the Ld. Tribunal.

3. Therefore, the same will be applicable also in the present OA from the date of filing this OA. With these directions, the OA is allowed and benefits to be conferred within this time frame. No costs.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/